

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

Date: 09.12.2014

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LOK SABHA

Thursday, 24th February, 1955.

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON.

PAPERS LAID ON THE TABLE

DELIMITATION COMMISSION FINAL ORDERS NOS. 20, 21 AND 22.

The Minister in the Ministry of Law (Shri Pataskar): I beg to lay on the Table a Copy of each of the following Orders, under sub-section (2) of section 9 of the Delimitation Commission Act, 1952:

(i) Delimitation Commission, India, Final Order No. 20, published in the Gazette of India Extraordinary, Part II, Section 3, dated the 14th January, 1955; [Placed in Library. See No. S-30/55.]

(ii) Delimitation Commission, India, Final Order No. 21, published in the Gazette of India Extraordinary, Part II, Section 3, dated the 22nd January, 1955; [Placed in Library. See No. S-31/55.] and

(iii) Delimitation Commission, India, Final Order No. 22, published in the Gazette of India Extraordinary, Part II, Section 3, dated the 3rd February, 1955. [Placed in Library. See No. S-32/55.]

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ANNUAL REPORT AND AUDITED ACCOUNTS OF EMPLOYEES' STATE INSURANCE CORPORATION, 1952-53.

The Minister of Labour (Shri Khandubhai Desai): I beg to lay on the Table a copy of each of the following papers under section 36 of the Employees' State Insurance Act, 1948:

(i) Annual Report of the Employees' State Insurance Corporation for the financial year 1952-53; and

(ii) Audited Accounts of the Employees' State Insurance Corporation for the year 1952-53. [Placed in Library. See No. S-33/55.]

ESTIMATES COMMITTEE

TWELFTH REPORT

श्री श्री जी० मेहता (गोहिलवाड़) : मैं सूचना तथा प्रसारण मंत्रालय—आल इंडिया रीडिंग, आकाशवाणी—के बार्स में एस्टीमेट (अन्दाज) समिति का बारहवां अहवाल पेश करता हूँ ।

INDUSTRIAL CREDIT AND INVESTMENT CORPORATION OF INDIA LTD.

The Minister of Finance (Shri C. D. Deshmukh): The House will recall that on the 24th February, 1954, I made a statement regarding the discussions that were then in progress for the establishment of a Corporation designed to stimulate industrial development in the private sector of our economy. Those discussions and negotiations which were continued till the end of last year have now borne fruit in the establishment of the Industrial Credit and Investment Corporation of India.

This is a privately-owned and privately-managed limited liability company which was registered last